

**GOVERNMENT OF INDIA  
MINES AND MINERALS  
LOK SABHA**

UNSTARRED QUESTION NO:2578  
ANSWERED ON:10.03.2000  
PAYMENT TO BE MADE TO CISF  
NARESH KUMAR PUGLIA

**Will the Minister of MINES AND MINERALS be pleased to state:**

- (a) whether the Bharat Coking Coal Limited, the Eastern Coalfields Ltd. and the Mines and Allied Machinery Corporation owe a substantial amount to the Central Industrial Security Force (CISF) on account of protection / security it provides at their premises;
- (b) if so, the details thereof;
- (c) the reasons for non-payment of dues of the CISF so far; and
- (d) the time by which the outstanding dues are likely to be cleared?

**Answer**

THE MINISTER OF STATE FOR MINES & MINERALS ( SMT. RITA VERMA )

(a) & (b): The details of outstanding dues to be paid by the two subsidiary companies of Coal India Limited i.e. BCCL and ECL under the administrative control of Department of Coal and Mines and Allied Machinery Corporation (MAMC) under the administrative control of Department of Heavy Industry to the Central Industrial Security Force (CISF) are as under:

| Company                                | Amount (provisional) |
|--|----------------------|
| ( Rs. in crores )                      |                      |
| Eastern Coalfields Limited             | 11.99                |
| Bharat Coking Coal Limited             | 158.68               |
| Mines and Allied Machinery Corporation | 9.00                 |

(c) & (d) : Due to scarcity of funds Bharat Coking Coal Limited and Eastern Coalfields Limited could not release the payment of dues of CISF. However, the coal companies are making sincere efforts to clear the dues of CISF. As regards MAMC, as reported by Department of Heavy Industry, the company is passing through a difficult financial phase and has been referred to the Board for Industrial and Financial Reconstruction. The final settlement of dues by MAMC is dependent on decision of BIFR.